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Title: Introduction and Passing of the Appropriation Bill, 2008.

THE MINISTER OF FINANCE(SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2007-2008.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2007-2008. "

The motion was adopted.

MR. SPEAKER: The Minister may now move for the consideration of the Bill.

SHRI P. CHIDAMBARAM: I beg to move**:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2007-2008."

MR. SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2007-2008."

The motion was adopted.

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

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** Moved with the recommendation of the President.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.
